

GOVT. OF NCT OF DELHI



OFFICE OF THE SUPERINTENDENT OF PRISON
CENTRAL JAIL NO.03, TIHAR, NEW DELHI

Tele Fax No. 011-28520056, Phone: 011-28522460, Extn:-303 & 463 Email:

NO.F.3/SCJ-03/AS (UT)/2025/ 6998

DATE: 8.09.2025

To,

The Hon'ble Court of,
Ld. Principle District & Sessions Judge (HQ's),
Central District, Tis Hazari Courts,
Delhi.

Sub: Intimation regarding non-production of the UTP's on Dated: 08.09.2025.

Hon'ble Sir/Madam,

This is in reference to wireless message received in this office on 08.09.2025 from the DCP DAP/NAV 3rd Bn, Delhi Police respectively wherein it is directed to produce all the inmates through VC in view of the complete work strike called by Delhi Bar Association at all district courts, who are going for physical court production on dated: 08.09.2025.

In this regard, it is to inform that as per record approx 130 prisoners are required to be produced before multiple Hon'ble courts in all the District Courts of Delhi on today i.e. 08.09.2025. However, due to un-availability of escort guards from DAP/NAV 3rd Bn, Delhi Police, it is not facilitate to produce the said prisoners physically before the Hon'ble courts.

Further, it is to inform that due to limited sources/systems for producing the prisoners before the Hon'ble courts, it is not possible to produce at least 130 prisoners Through VC before the Hon'ble courts on 08.09.2025. Besides this, it is also not possible to send all the custody warrants of prisoners before the Hon'ble courts due to paucity of time.

Therefore, this Hon'ble court is humbly requested to kindly look into the present matter and pass necessary directions to all the Hon'ble Courts of Delhi, to avoid any adverse order as well as to avoid any illegal detention of prisoners.

Submitted please.

Yours faithfully,

Dy. Superintendent of Prison
Central Jail No.03
Tihar New Delhi

OIC (General)
A-8 (91 W)
P.D.A.S.J. (West)
Copy To:

1. The Hon'ble court of Principle District & Sessions Judge, South District, Saket Courts, New Delhi.
2. The Hon'ble court of Principle District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3. The Hon'ble court of Principle District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
4. The Hon'ble court of Principle District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Hon'ble court of Principle District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
6. The Hon'ble court of Principle District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
7. The Hon'ble court of Principle District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Hon'ble court of Principle District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Hon'ble court of Principle District & Sessions Judge, Rouse Avenue Courts, New Delhi.

234/10
MOST URGENT

OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 24002-24091/Circulation/Genl./West/THC/2025

Dated, Delhi the 08/9/25 at 4:55

Sub:- Intimation regarding non-production of the UTP's on Dated: 08.09.2025.

Forwarded copy of Letter No. F.3/SCJ-03/AS (UT)/2025/6978 Dated 08.09.2025 received, on the subject cited above, from Dy. Superintendent of Prison, Office of The Superintendent of Prison, Govt. of NCT of Delhi, Central Jail No. 03, Tihar, New Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

Enclosure:- As above.

(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi